

LOK SABHA
UNSTARRED QUESTION NO. 942
TO BE ANSWERED ON 18.09.2020

MAHATMA GANDHI BUNKAR BIMA YOJANA

942. SHRI RANJEETSINHA HINDURAO NAIK NIMBALKAR:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) the salient features of Mahatma Gandhi Bunkar Bima Yojana alongwith the details of its objectives and eligibility criteria;
- (b) the total number of people benefited under Mahatma Gandhi Bunkar Bima Yojana during the last three years and the current year, State/UT-wise, particularly in Maharashtra; and
- (c) the details of efforts being made by the Government to provide coverage to maximum number of people under the Yojana?

उत्तर

ANSWER

वस्त्र मंत्री (श्रीमती स्मृति ज़ूबिन इरानी)

MINISTER OF TEXTILES
(SMT. SMRITI ZUBIN IRANI)

(a): The Converged Mahatma Gandhi Bunkar Bima Yojana (MGBBY), a component of Handloom Weavers Comprehensive Welfare Scheme, is an insurance scheme offering life insurance cover and accidental insurance cover for death or disability for a closed group of handloom weavers/workers in the age group of 51-59 years who have already enrolled under the scheme on 31.05.2017. LIC of India has conveyed to the Ministry of Textiles that the beneficiaries of the converged scheme have to be transitioned to full premium payment regime with effect from 1st April, 2020. The annual premium of Rs.470/- is shared as under:-

Government of India	Rs.290/-
Weaver/worker	Rs.80/-
LIC of India	Rs.100/-
Total Premium	Rs.470/-

Benefits:

Natural Death	Rs.60,000/-
Accidental Death	Rs.1,50,000/-
Total Disability	Rs.1,50,000/-
Partial Disability	Rs.75,000/-

(b): The State-wise number of claims settled during the last three years and current year including in Maharashtra is at Annexure-I.

(c): State Governments are advised to enroll maximum number of weavers/workers under Handloom Weavers Comprehensive Welfare Scheme. To provide the benefits to all handloom weavers/workers in an effective manner, the Government of India had organized Hasthkala Sahyog Shivirs in handloom clusters across the country in association with State Governments and LIC for creating awareness among the weavers for enrollment under the Scheme.

Statement referred to in part (b) of Lok Sabha Unstarred Question No.942 for answering on 18.09.2020

State-wise number of claims settled during the last three years and current year				
Name of State	2017-18	2018-19	2019-20	2020-21
Andhra Pradesh	423	238	17	
Assam	289	420		
Bihar	2			
Chhattisgarh	5	1		
Gujarat	13	22		
Himachal Pradesh	8	7		
Jammu & Kashmir	4	1	1	
Jharkhand	9	1		
Karnataka	259	121	24	
Kerala	10			
Madhya Pradesh	13	10		
Maharashtra	5	1		
Manipur				
Odisha	189	65	35	6
Puducherry	5			
Rajasthan	11	3		
Sikkim		105		
Tamil Nadu	315	5	266	29
Telangana	383			
Tripura				1
Uttar Pradesh	61	8	7	1
Uttarakhand	12	9	4	
West Bengal	210	6	187	
Total	2226	1023	541	37
